

Statement

Statement showing Allocation of Central Assistance for Special Employment Programme for 1972-73.

(Rs. lakhs)

Sl. No.	State/Union Territories	Special Employment Programme for State/Union Territories (initiated in 1972-73)
A. STATES		
1.	Andhra Pradesh	213.00
2.	Assam	72.00
3.	Bihar	275.00
4.	Gujarat	131.00
5.	Haryana	49.00
6.	Himachal Pradesh	17.00
7.	Jammu & Kashmir	23.00
8.	Kerala	104.00*
9.	Madhya Pradesh	204.00*
10.	Maharashtra	247.00@
11.	Manipur	5.00
12.	Meghalaya	5.00
13.	Mysore	143.00
14.	Nagaland	3.00
15.	Orissa	108.00
16.	Punjab	66.00*
17.	Rajasthan	126.00
18.	Tamil Nadu	220.00
19.	Tripura	8.00
20.	Uttar Pradesh	432.00@
21.	West Bengal	218.00
TOTAL		2650.00

B. UNION TERRITORIES

1.	Andaman & Nicobar Islands	0.91
2.	Arunachal Pradesh	3.33
3.	Chandigarh	1.97
4.	Dadra & Naga Haveli	0.53
5.	Delhi	30.55
6.	Goa, Daman & Diu	6.50
7.	L.M.A. Islands	0.23
8.	Mizoram	2.42
9.	Pondicherry	3.56
TOTAL		50.00
GRAND TOTAL (A&B)		2700.00

*Matching Contribution by the State Provision already made in the State Plan.

Implementation of Special Concession to Scheduled Caste and Scheduled Tribe Candidates in Service matters

1205. SHRI S. M. SIDDAYYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what are the special concessions shown to the candidates of the Scheduled Castes and Scheduled Tribes with regard to service matters;

(b) how far they have been implemented;

(c) whether any complaints have been received by him in this regard; and

(d) if so, the broad outlines thereof?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) and (b). No special concessions are shown by the Ministry of Communications to Scheduled Castes and Scheduled Tribes candidates apart from those contemplated under general instructions issued from time to time by the Government of India. These instructions are being observed strictly.

(c) No.

(d) Does not arise.

एच० एम० टी० की घड़ियों की मांग और उनका उत्पादन

1206. श्री हुकम चन्द कलकवाँ : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे की :

(क) इस समय एच० एम० टी० द्वारा प्रति वर्ष कितनी घड़ियों का उत्पादन किया जा रहा है ;

(ख) क्या देश में एच० एम० टी० द्वारा निर्मित घड़ियों की मांग तेजी से बढ़ रही है; और

(ग) इस समय अनुमानतः षडियों की प्रति वर्ष कितनी मांग है और उसे पूरा करने के लिए भविष्य में क्या कदम उठाए जा रहे हैं ?

ग्रो प्रोपेक विकास मंत्रालय में उप-संके (श्री सिन्धुधर प्रसाद) : (क) बंगलौर स्थित एच० एम० टी० घड़ी कारखाने में संयंत्र की पूरी क्षमता का उपयोग कर पुरखों और औरतों द्वारा इस्तेमाल की जाने वाली दोनों प्रकार की 3,60,000 कलाई घड़ियां बनाई जा रही हैं।

(ख) जी, हां,।

(ग) 1973-74 तक प्रतिवर्ष 45,00,000 कलाई घड़ियों की मांग होने का अनुमान है। एच० एम० टी० बंगलौर और श्री० इण्डोफेन्च टाइम इण्डस्ट्रीज लि० बम्बई दोनों में मिलाकर 1971 में, 4,76,894 षडियों का उत्पादन हुआ। देश में षडियों की बढ़ती हुई मांग को ध्यान में रखकर एच० एम० टी० ने श्रीनगर और बंगलौर के नये एककों में 3,00,000 साधारण किस्म की घड़ियों और 2,00,000 स्वचालित दिन और तिथि वाली कलाई घड़ियों का उत्पादन करने के लिये कदम उठाया है। विभिन्न फकों के 11,40,000 कलाई घड़ियों की उत्पादन क्षमता स्थापित करने सम्बन्धी प्रस्ताव को श्री सरकार ने स्वीकृति दे दी है। इन योजनाओं का कार्यान्वयन किया जा रहा है।

इसके अतिरिक्त करीब 35 लाख षडियां बनाने की कुल क्षमता अधिष्ठापित करने सम्बन्धी प्रस्ताव भी सरकार के विचाराधीन हैं।

Guidelines for Selection of Divisional Engineers and Directors in D.G.P. & T.

1207. SHRI K. SURYANARAYANA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any guidelines have been laid down for the selection of Divisional Engineers and Directors for appointment to the various posts in the Directorate-General, Posts and Telegraphs, if so, the main features thereof;

(b) the number of Officers appointed to the posts of Assistant Chief Engineers/Assistant Deputy Directors-General/Deputy Chief Engineers and other such posts, Circle-wise and Telephone Districts-wise, during the years 1971-72 and 1972-73 (uptil 31st October);

(c) whether the Officers who are at Delhi in Telephone District are given preference for being appointed against posts in the D.G.P. & T. and they are also provided accommodation out-of-turn in Delhi in the General Pool on their transfer to the D.G.P. & T.; and

(d) if so, the reasons for giving such preferential treatment to Delhi-based Officers and the number of those who were allowed to retain Quarters/flats in the Delhi Telephone District Pool for more than three months after their transfer to the D.G.P. & T.?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAIJUGUNA): (a) Yes, Sir. Job requirement of the post and experience seniority, specialisation and suitability of the officer are the factors taken into consideration for posting of officers in the P. & T. Directorate.